

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.09.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.33/95/AMR/2022		95 of IBC	State Bank of India Vs. Sri Tadiseti Murali Mohan (in the matter of M/s Ethnic Agros Limited)

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Mr.G.P.Yashvardhan, Counsel for the Petitioner is present. Ms.Nikitha, Counsel appeared for the Personal Guarantor. Written submissions are filed online. For filing physical copy of the written submissions, list the matter on 10.10.2022.

SD/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**